

(b) the number of producers authorised during the last three years under the programme; and

(c) the names of the programmes produced by these producers and the amount of these production paid by the Doordarshan?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS): (a) to (c). The concept of maintaining a panel of eminent producers for producing commissioned programmes for Doordarshan was introduced in the Guidelines issued on 17.3.1992. The initial panel comprises of 723 producers and 581 Directors. The criteria for additions to this panel is attached as statement. So far no programme has been commissioned under these guidelines.

STATEMENT

Criteria for Additions to the Panel of Directors/Producers under Commissioned Programmes.

1. Past experience in the medium of film and television.
2. Diploma holders in film direction of the Film & Television Institute of India, Pune and Film & Television Institute, Madras.
3. Graduates of Jamia Millia and Diploma holders of the National School of Drama who have done some work in the Film/Television medium after their graduation.

NTPC Projects in Coastal Districts of Andhra Pradesh

8718. SHRI G.M.C. BALAYOGI: Will the Minister of POWER AND NON CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government decided to stop the N.T.P.C. Projects which have already started construction in Coastal districts of Andhra Pradesh;

(b) if so, the reasons therefor;

(c) whether the Government propose to shift the projects to some other places; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir. Godavari gas power project to be implemented by National Thermal Power Corporation (NTPC) is to be set up at Uppada near Kakinada in east Godavari district of Andhra Pradesh. NTPC has initiated the development of infrastructural facilities for the project within permissible extent, pending clearance from the environmental angle.

(b) Does not arise.

(c) and (d). No such decision has been taken in the matter.

[Translations]

Export of Zinc By H.Z.L.

8719. SHRI N.J. RATHVA:
DR. C. SILVERA:

Will the Minister of MINES be pleased to state:

(a) whether there are some proposals to export zinc by Hindustan Zinc Limited to Pakistan, U.A.E. and other countries under the consideration of the Government;

(b) if so, the salient features thereof and the time by which these will be implemented;

(c) the total quantities and the foreign exchange likely to be earned thereby, country-wise;

(d) whether after the commencement of Chanderiya, Lead Zinc Smelter, Hindustan Zinc Limited would be able to produce surplus zinc for export apart from meeting the entire domestic requirement; and

(e) if so, the extent to which it would be able to produce surplus quality of zinc?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c). Hindustan Zinc Limited has received orders for export of 730 tonnes of Zinc to U.A.E. and Pakistan. Export to U.A.E. of 160 MT will earn Foreign Exchange of \$ 2.00 lakhs and export to Pakistan of 570 tonnes will earn Foreign Exchange to the tune of \$ 7.50 lakhs. Exports will be completed by mid 1992.

(d) Yes, Sir.

(e) It is anticipated that Hindustan Zinc Limited will be producing about 27,000 tonnes of surplus zinc in 1992-93 after taking its share of the domestic market.

[English]

Rice Mills in Madhya Pradesh

8720. KUMARI PUSHPA DEVISINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have a proposal to set up some rice mills in the tribal districts of Madhya Pradesh; and

(b) if so, the number of rice mills proposed to be set up in that State particularly in Raigarh district during 1992-93?

THE MINISTER OF STATE OF THE

MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHARGOMANGO):
(a) No, Sir.

(b) Does not arise.

Somasila Project, A.P.

8721. SHRI DHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present position of Somasila Irrigation project of Andhra Pradesh; and

(b) the expenditure incurred so far along with the reasons for delay in completion of the project?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The earthen dam, spillway, including erection of all the twelve gates, non-overflow masonry dam, the retaining wall between spillway and earthen dam, the right head regulator and left head regulator have been completed. The three main canals and their distribution systems are at various stages of construction. Irrigation in 91,400 hectares out of a total envisaged area of 104,490 hectares has been stabilised and a new potential of 3,720 hectares has been created against ultimate new potential of 38,480 hectares.

(b) The expenditure incurred upto December, 1991 is Rs. 151.06 crores. The main reasons for delay in completion of the project are paucity of funds and non-clearance of forest land.

[Translations]

Irrigable and In-Hilly Area, U.P.

8722. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of WATER RESOURCES be pleased to state: